



2026:AHC:17827

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 19197 of 2025

Jaipal Singh

.....Petitioner(s)

Versus

Union Of India And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Awadhesh Kumar Shukla, Harish Yadav
Counsel for Respondent(s)	:	A.S.G.I., Anurag Sharma

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

List has been revised.

Nobody is present on behalf of the writ petitioner to press the present writ petition.

Accordingly, the writ petition is **dismissed** for want of prosecution.

January 27, 2026
Ashu

(Vikas Budhwar,J.)